

ITEM NO.1706

Court 13 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 793-794/2019

KAMLA RAI

Petitioner(s)

VERSUS

K N VERMA (DECEASED) THROUGH LRS & ORS.

Respondent(s)

(Only i.a. no. 2991, 2992 & 2993 of 2021 in slp no. 23852 of 2017 are to be listed.)

WITH

SLP(C) No. 23852/2017 (XI)

(FOR APPLICATION FOR SUBSTITUTION ON IA 2991/2021

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 2992/2021

FOR SETTING ASIDE AN ABATEMENT ON IA 2993/2021

IA No. 2991/2021 - APPLICATION FOR SUBSTITUTION

IA No. 2992/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 2993/2021 - SETTING ASIDE AN ABATEMENT)

Date : 04-03-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For Petitioner(s)

Mr. Gunnam Venkateswara Rao, AOR

Mr. Shail Kumar Dwivedi, AOR

Ms. Vibha Dwivedi, Adv.

Mr. Siddharth Krishna Dwivedi, Adv.

For Respondent(s)

Mr. Anand Varma, AOR

Ms. Apporva Pandey, Adv.

Mr. Sanjay Kumar Visen, AOR

Ms. Babita Mishra, Adv.

Mr. Jitendra Mohapatra, Adv.

Mr. Kedar Nath Tripathy, AOR

Ms. Smruti Dash, Adv.

Ms. Priyam Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 23852/2017:

As prayed, six weeks' time is granted to the petitioners to place on record the complete address of unserved proposed respondent nos. 2/1 and 2/2.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(PREETHI T.C.)
BRANCH OFFICER